

HIGH COURT OF HIMACHAL PRADESH, SHIMLA
SHIMLA

**CASES LISTED FOR SETTLEMENT BEFORE THE NATIONAL LOK ADALAT SCHEDULED TO BE HELD
ON SATURDAY THE 9TH MARCH, 2019**

BY ORDER OF HON'BLE THE CHIEF JUSTICE.

**BENCH NO. 1 AT 10: 00 A M
(OLD AUDITORIUM)**

**SHRI B.L.SONI, DISTRICT & SESSIONS JUDGE (RETD,) CHAIRMAN
SHRI ANAND SHARMA, ADVOCATE, HP. HIGH COURT, MEMBER
SHRI Y.P.S.DHAULTA, ADVOCATE, HP. HIGH COURT, MEMBER**

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		<u>* FOR SETTLEMENT *</u>		
501.	FAO/202/2012 [Civil]	NEW INDIA ASS.CO Versus INDIRA	B.M.CHAUHAN	RUPINDER SINGH
502.	FAO/35/2013 [Civil]	ASHOK KUMAR Versus CHAIRMAN RED CROSS UNIT	LALIT K.SHARMA	VARUN RANA
503.	FAO/39/2013 [Civil]	KRISHNA DEVI Versus CHAIRMAN RED CROSS	LALIT K.SHARMA	VARUN RANA
504.	FAO/4079/2013 [Civil]	BABLI DEVI Versus RANJEET SINGH	DEEPAK KAUSHAL	SUNITA SHARMA KARAN SINGH KANWAR -
505.	FAO/136/2014 [Civil]	NATIONAL INSURANCE COMPANY LIMITED Versus RAVIKANT THAKUR	DEEPAK BHASIN	FOR R-1 TARA SINGH CHAUHAN P.S CHANDEL MANOHAR LAL SHARMA RESPONDENT NO. 4 RESPONDENT NO.2 NEMO R-3 ADARSH KUMAR VASHISHTA
	with CO/33/2014		DEEPAKBHASIN	T S CHAUHAN
506.	RFA/2/2015 [Civil]	COLLECTOR LAND ACQUISITION Versus SOM DUTT AND ORS.	AG	SHASHI KIRAN R-1 TO 4
	with CMP/6077/2018 CMP.M/822/2018 CMP/4718/2018			
507.	FAO/177/2015 [Civil]	HRTC Versus RAJINDER SINGH	G.S RATHOUR	R-2 VINOD CHAUHAN NEMO SHASHI PANDIT, DINESH KUMAR, VIPIN PANDIT, M.S KAPOOR

=====

Sd/-
Addl.Registrar(J)
08/03/2019